

Excise Appeal No. 50476 of 2019

M/s Maruti Products Pvt. Ltd Ltd.Appellant
Versus

Commissioner of Central Excise**Respondent**

Date of hearing/decision: 30.04.2019

**CORAM : HON'BLE MR. JUSTICE DILIP GUPTA, PRESIDENT
HON'BLE MR. V. PADMANABHAN, MEMBER (TECHNICAL)**

JUSTICE DILIP GUPTA :

Appeal is allowed. For order, see order of date in
Excise Appeal No. 50394 of 2019

(JUSTICE DILIP GUPTA)
PRESIDENT

(V. PADMANABHAN)
MEMBER (TECHNICAL)